

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 3892 OF 1999

BALDEV SINGH

Appellant (s)

VERSUS

U.O.I. AND ORS.

Respondent(s)

(With office report)

Date: 06/10/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Appellant(s) Mr. Avijit Bhattacharjee,Adv.

For Respondent(s) Mr. Arvind Kumar Sharma,Adv.

UPON hearing counsel the Court made the following

O R D E R

The matter is adjourned by two weeks.

garwal)

(Neena Verma)

(Vijay Ag

Court Master

Court Master